

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/5319/A.

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The Joint Registrar,
Gauhati High Court,
Aizawl Bench, Mizoram, Aizawl,

Dated Guwahati, th 30 July, 2022.

Sub:- Casual leave.

Ref:- Your note Dated 28.07.2022.

Sir,

With reference to the above, I am directed to inform you that the prayer for **casual leave in respect of Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl on 28.07.2022**, has been granted.

Yours faithfully,


Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/5320-21/A, dated , 30-07-2022

Copy to:

1. Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) 